

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-66

CAUSE LIST DAILY BOARD

COURT NO.III
CORAM:

HON'BLE MRS. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. MATHEW JOHN, MEMBER (TECHNICAL)

MONDAY
DATED: 06.02.2012
TIME: 10.30 A.M.

S.NO. APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS	
FOR MENTION					
1	E/1379/10	PERFECT MARKETING P. LTD.,	VS CCE, DELHI-I	IP/DR	
2	E/2999/10 E/M/571/11	SANJAY SINGHAL, DIRECTOR	VS CCE, MEERUT-I	RAJESH CHHIBBER/ DR	}
3	E/3000/10 E/M/572/11	JAGDISH CHANDRA SINGHAL SANJAY ENGINEERS & FABRICATORS P. LTD.,	VS CCE, MEERUT-I	RAJESH CHHIBBER/ DR	
4	E/3001/10 E/573/11	SANJAY ENGINEERS & FABRICATORS P. LTD.,	VS CCE, MEERUT-I	RAJESH CHHIBBER/ DR	
5	E/3002/10 E/M/574/11	OM PRAKASH SINGHA	VS CCE, MEERUT-I	RAJESH CHHIBBER/ DR	}
6	E/1659/11	MAHENDRASONGE & POWER P. LTD.,	VS CCE, RAIPUR	RAMESH NAIR/DR	
7	E/1973/11	PING TELEMATICS P. LTD.,	VS CCE, NOIDA	S.D.GAUR/DR	}
8	E/1974/11	AMIT SHUKLA, DIRECTOR	VS CCE, NOIDA	S.D.GAUR/DR	

STATEMENT OF CASE

1	E/2778/99	FLEX ENGINEERING LTD.,	VS CCE, MEERUT	A.P.MATHUR/DR
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SHORT MATTERS

1	E/M/1013/11 E/3081/05	SANGRUR AGRO LTD.,	VS CCE, LUDHIANA	G.S.BHANGOO/DR	EARLY HEARING
2	E/M/1026/11 E/3469/06	HPCL	VS CCE, LUCKNOW	IP/DR	EARLY HEARING
3	E/M/1030/11 E/1320/09	L.R.ALLOYS P. LTD.,	VS CCE, CHANDIGARH	BIPIN GARG/DR	EARLY HEARING
4	E/S/371-375/10 E/368-372/10	JAY BHARAT MARUTI LTD., *	VS CCE, DELHI-III	V.L.KUMARAN/DR	}
5	E/S/376-377/10 E/373-374/10	M/S SKH METAL LTD., *	VS CCE, DELHI-III	V.L.KUMARAN/DR	
6	E/S/467-470/10 E/456-459/10	NEEL METAL PRODUCTS LTD., *	VS CCE, DELHI-III	V.L.KUMARAN/DR	

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7	E/S/480/10 E/468/10	UCALFUEL SYSTEMS LTD.,	VS CCE, DELHI-III	V.L.KUMARAN/DR
8	E/S/481/10 E/469/10	RASANDIK ENGINEERING INDS. INDIA LTD.,	VS CCE, DELHI-III	V.L.KUMARAN/DR
9	E/S/482/10 E/473/10	LIFE LONG INDIA LTD.,	VS CCE, DELHI-III	V.L.KUMARAN/DR
10	E/S/537-539/10 E/528-530/10	MOTHERSON SUMI SYSTEMS LTD.,	VS CCE, DELHI-III	V.L.KUMARAN/DR
11	E/S/540/10 E/531/10	KRISHNA MARUTI LTDD.,	VS CCE, DELHI-III	V.L.KUMARAN/DR
12	E/S/541-542/10 E/532-533/10	RICO AUTO INDS. LTD., *	VS CCE, DELHI-III	V.L.KUMARAN/DR
13	E/S/2640/10 E/2868/10	EASTERN DETERGENTS & COSMETICS P. LTD.,	VS CCE, KANPUR	AMIT AWASTHI/DR
14	E/S/2641/10 E/2869/10	SYNDET INDIA P. LTD.,	VS CCE, KANPUR	AMIT AWASTHI/DR
15	E/S/3168/10 E/3375/10	R.B.INDUSTRIAL FABRICATOR P. LTD.,	VS CCE, DELHI-IV	PRIYADARSHI MANISH/DR
16	E/S/3307/10 E/3517/10	R.C.BONDWAL	VS CCE, DELHI-IV	PRIYADARSHI MANISH/DR
17	E/S/3530/10 E/3716/10	GAHLOT PAN BHANDAR	VS CCE, DELHI-I	PANKAJ MALIK/DR
18	E/S/902/11 E/745/11	D.M.FRAGRANCE	VS CCE, DELHI-I	PIYUSH KUMAR/DR
19	E/S/903/11 E/746/11	MIITHILLES KUMAR TRIPATHI	VS CCE, DELHI-I	IP/DR
20	E/S/904/11 E/747/11	SHRI TARA CHAND SHARMA	VS CCE, DELHI-I	PIYUSH KUMAR/DR
21	E/S/905/11 E/748/11	H.C. ENTERPRISES	VS CCE, DELHI-I	IP/DR
22	E/S/906/11 E/749/11	A.C. & CO.	VS CCE, DELHI-I	IP/DR
23	E/S/907/11 E/750/11	H.C. ENTERPRISES	VS CCE, DELHI-I	IP/DR
24	E/S/908/11 E/751/11	PUSHMINDER PREET SINGH	VS CCE, DELHI-I	IP/DR
25	E/S/909/11 E/752/11	SUDHIR MISHRA	VS CCE, DELHI-I	IP/DR
26	E/S/3605/10 E/3781/10	PEARL DRINKS LTD.,	VS CCE, JAMMU	IP/DR

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27	E/S/998/11 E/818/11	PARAMOUNT COMMUN I -CATION LTD.,	VS CCE, JAIPUR	IP/DR	}
28	E/S/999/11 E/819/11	PARAMOUNT COMMUN I -CATION LTD.,	VS CCE, JAIPUR	IP/DR	
29	E/S/1516/11 E/1185/11	ANNPURNA PLASTICS PRODUCTS P. LTD.,	VS CCE, ALLAHABAD	BIPIN GARG/DR	
30	E/S/1517/11 E/1186/11	SIMBHAOLI SUGAR LTD.,	VS CCE, MEERUT-II	RAJESH CHHIBBER/ DR	

REGULAR MATTERS

1	E/652/05	ASIAN FERTILIZER LTD.,	VS CCE, ALLAHABAD	BIPIN GARG/DR		
2	E/653/05	PANASONIC AVC NETWORK INDIA CO. LTD.,	VS CCE, MEERUT-II	RAJESH KUMAR/DR		
3	E/661/05	RANJAN PROCESSORS	VS CCE, JAIPUR-II	K.K.ANAND/DR		
4	E/851/05	CCE, BHOPAL	VS DIAMOND CEMENT LTD.,	DR/RANDHIR SINGH		
5	E/852/05	CCE, ALLAHABAD	VS TRIVENI STRUCTURALS LTD.,	DR/L.P.ASTHANA		
6	E/902/05 E/M/1015/11	CHANDRAVATI POLYMERS PVT. LTD.,	VS CCE, GHAZIABAD	A.P.MATHUR/DR	}	
7	E/903/05 E/M/1018/11	RATNAKAR ENTERPRISES	VS CCE, GHAZIABAD	A.P.MATHUR/DR		
8	E/904/05 E/M/1017/11	MANOJ RATNAKAR	VS CCE,GHAZIABAD	A.P.MATHUR/DR		
9	E/905/05 E/M/1016/11	AAR EM PLYWOOD & SUNMIKA	VS CCE, GHAZIABAD	A.P.MATHUR/DR		
10	E/1343/05	M/S ARORE KNIT FABRICS P. LTD.	VS CCE, LUDHIANA	MR. V.L.KUMARAN /DR	}	
11	E/1356/05	M/S K.S INDUSTRIES	VS CCE, LUDHIANA	JAGMOHAN BANSAL/ DR		(CONNECTED A.NO.1342/05 ALREADY DECIDED VIDE F.O.NO.1276- 1346/09)
12	E/2759/05	M/S LOVELY PROCESSORS	VS CCE, LUDHIANA	JAGMOHAN BANSAL/ DR		

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13	E/2185/05	GOODYEAR INDIA LTD., VS CCE, DELHI-IV	V.L.KUMARAN/DR
14	E/2220/05	CCE, GURGAON VS MARUTI UDYOG LTD.,	DR/IP
15	E/2240/05	MARUTI UDYOG LTD., VS CCE, DELHI-III	V.L.KUMARAN/DR
16	E/662/10	AGARWAL METAL WORKS P. LTD., VS CCE, DELHI-III	T.R.RUSTOGI/DR


ASSTT. REGISTRAR
EXCISE BRANCH

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-66
PRINCIPAL BENCH EXCISE BRANCH
CAUSE LIST DAILY BOARD

IN CHAMBER
CORAM:


HON'BLE MR. S.CHANDRAN, REGISTRAR

MONDAY

DATED: 06.02.2012

TIME: 11.00 A.M.

S.NO	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
FOR MENTION					
1	E/619/10	GANESH BAKERS P. LTD.,	VS CCE, RAIPUR	APARNA HIRANDAGI/DR	
2	E/710/11	TALSON PHARMACEUTICALS	VS CCE, PANCHKULA	R.K.PHILIPS/DR	
3	E/1075/11	TRUE FORGE P. LTD.,	VS CCE, DELHI-IV	IP/DR	}
4	E/1080/11	TRUE FORGE P. LTD.,	VS CCE, DELHI-IV	IP/DR	
5	E/1065/11	KASH AUTO P. LTD.,	VS CCE, PANCHKULA	IP/DR	
6	E/1076/11	GARG PLASTICS	VS CCE, DELHI-II	R.S.SHARMA/DR	
7	E/1162/11	G.R.SPONGE & POWER LTD.,	VS CCE, RAIPUR	SUSHIL KUMAR/DR	
8	E/1172/11	SOURABH ROLLING MILLS P. LTD.,	VS CCE, RAIPUR	SUSHIL KUMAR/DR	
9	E/1485/11	EVERY BOOT CO.	VS CCE, KANPUR	K.K.ANAND/DR	}
10	E/1486/11	SURESH KUMAR, MANAGER	VS CCE, KANPUR	K.K.ANAND/DR	
11	E/1487/11	BRITE SHOE FACTORY	VS CCE, KANPUR	K.K.ANAND/DR	
12	E/1911/11	ALBERT DAVID LTD.,	VS CCE, GHAZIABAD	IP/DR	


ASSTT. REGISTRAR
EXCISE BRANCH